

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:751
ANSWERED ON:22.11.2002
DATA ON OFFENCES
A.D.K. JEYASEELAN

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Customs Department developed a software called data on offences, smuggling, seizures, investigations, evasion and rewards (DOSSIER) to check offenders at airports;
- (b) if so, whether the software become operational;
- (c) if so, the results achieved so far; and
- (d) if not, the time by which it is likely to be operated?

Answer

MINISTER OF STATE (REVENUE) IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) to (d): No, Sir. No such software has been developed to check offenders at airports. However Directorate of Revenue Intelligence has developed a software called Data on offences, smuggling, seizures, investigations, evasions and rewards (DOSSIER) only for tabulation of data relating to seizure, confiscation etc. Similarly, some of the Customs Commissionerates have developed need based software mainly for storage of information about seizure, confiscation etc. These softwares are not capable of detecting any offenders at the airports.